

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DIRECTORATE GENERAL OF FOREIGN TRADE
UDYOG BHWAN, NEW DELHI
DES-VII Division

CORRIGENDUM

Subject: Corrigendum in Respect of Minutes of Norms Committee Meeting No. NC/7/Meet/Jan/202425/11 dated 30.01.2025.

This corrigendum is issued to rectify errors in the minutes of the Norms Committee Meeting No. NC/7/Meet/Jan/202425/11 dated 30.01.2022, held under chairmanship of Sh. KM Harilal, Jt. DGFT.

The following are the amended and corrected decisions of the Norms Committee:

Norms Committee Meeting No. NC/7/Meet/Jan/202425/11 Dated 30.01.2025

Case No.	35/NC/7/MEET/Jan/202425/11
Case Status	Case Approved
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number And Date	NC/7/MEET/Jan/202425/11 and 30/01/2025
HQ File Number	HQRNORMAPPLY00004561AM24
RA File Number	03AX04001839AM24
Licence No and Date	0311025630 /21/07/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
SPC TILES/PVC TILES (6 MM Thickness)	100000.0 Sq. Meter	PVC RESIN	3614000.0 Kg
		CAZN stabilizer	164000.0 Kg
		PE WAX	23000.0 Kg
		Internal Lubricant	13000.0 Kg
		CPE Impact Modifier	71000.0 Kg
		ACR PVC PROCESSING AID	62410.0 Kg
		PVC PRINTING FILM (upto 0.15 MM +/-10%)	1050000.0 Sq. Meter
		UV LACQUER/UV	17000 Kg

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वाणिज्य भवन, नई दिल्ली
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		VARNISH FOR PVC FLOORING	
		IXPE/FLOOR UNDERLAYMENT (upto 2 MM +/-10%)	1050000.0 Sq. Meter
		HOT MELT GLUE/TECHNOMELT	Not Allowed

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	36/NC/7/MEET/Jan/202425/11
Case Status	Case Approved
Party Name	BABA FLOORING PRIVATE LIMITED
Meeting Number And Date	NC/7/MEET/Jan/202425/11 and 30/01/2025
HQ File Number	HQRNORMREVIW00002942AM25
RA File Number	13AX04000118AM24
Licence No and Date	1311002108 /24/07/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
SPC (STONE PLASTIC COMPOSITE) FLOORING (5 MM Thickness)	150000.0 Sq. Meter	POLYVINYL CHLORIDE	217500.0 Kg
		PVC PROCESSING AID	5201.0 Kg
		CHLORINATED POLYETHYLENE	5201.0 Kg
		INTERNAL LUBRICANTS	3000.0 Kg
		POLYTHELENE WAX	3000.0 Kg
		CALCIUM ZINC STABLIZER	21000.0 Kg
		PVC PRINTING FILMS	150000 Sq. Meter
		PVC WEAR LAYER	150000 Sq. Meter
		IXPE PAD	120000.0 Sq. Meter

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		CORK SHEET	Not Allowed
		HOT MELT GLUE	Not Allowed
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	37/NC/7/MEET/Jan/202425/11
Case Status	Case Approved
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number And Date	NC/7/MEET/Jan/202425/11 and 30/01/2025
HQ File Number	HQRNORMAPPLY00005613AM24
RA File Number	03AX04002660AM24
Licence No and Date	0311027066/12/09/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
SPC TILES/PVC TILES (6 MM Thickness)	100000.0 Sq. Meter	PVC RESIN	3614000.0 Kg
		CAZN stabilizer	164000.0 Kg
		PE WAX	23000.0 Kg
		Internal Lubricant	13000.0 Kg
		CPE Impact Modifier	71000.0 Kg
		ACR PVC PROCESSING AID	62410.0 Kg
		PVC PRINTING FILM (upto 0.15 MM +/-10%)	1050000.0 Sq. Meter
		UV LACQUER/UV VARNISH FOR PVC FLOORING	17000 Kg
		IXPE/FLOOR UNDERLAYMENT (upto 2 MM +/-10%)	1050000.0 Sq. Meter
		HOT MELT GLUE/TECHNOMELT	Not Allowed

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RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	39/NC/7/MEET/Jan/202425/11
Case Status	Case Approved
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number And Date	NC/7/MEET/Jan/202425/11 and 30/01/2025
HQ File Number	HQRNORMAPPLY00007136AM24
RA File Number	03AX04003927AM24
Licence No and Date	0311029034/30/11/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
SPC TILES/PVC TILES (6 MM Thickness)	100000.0 Sq. Meter	PVC RESIN	3614000.0 Kg
		CAZN stabilizer	164000.0 Kg
		PE WAX	23000.0 Kg
		Internal Lubricant	13000.0 Kg
		CPE Impact Modifier	71000.0 Kg
		ACR PVC PROCESSING AID	62410.0 Kg
		PVC PRINTING FILM (upto 0.15 MM +/-10%)	1050000.0 Sq. Meter
		UV LACQUER/UV VARNISH FOR PVC FLOORING	17000 Kg
		IXPE/FLOOR UNDERLAYMENT (upto 2 MM +/-10%)	1050000.0 Sq. Meter
		HOT MELT GLUE/TECHNOMELT	Not Allowed

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